

HIGH COURT OF CHHATTISGARH, BILASPUR

From

Registrar General
High Court of Chhattisgarh,
Bilaspur (Chhattisgarh)

No. 1396/Checker
III-19-12/2021

To,

The Joint Secretary,
Government of India,
Ministry of Law & Justice,
Department of Justice,
Jaisalmer House, 26, Mansing Road
New Delhi – 110 011

Bilaspur, dated 22 January, 2024

Sub :- Regarding Case Clearance Rate.

Ref :- Your D.O. letter no. N-17/1/2020-NM(E-4944), dated 10.03.2021.

On the subject & reference cited above, I am directed to forward herewith the desired information as under: -

S.No	Court	Year	Total No. of Cases Instituted	Total No. of Cases Disposed	Percentage of Case Clearance Rate *
1	High Court	2023	42180	43124	102.24
2	District & Subordinate Courts	2023	329669	330045	110.11


* CCR: Calculated on the basis of the no. of cases disposed of expressed as a percentage of the number of cases instituted in given year.


(Arvind Kumar Verma)
Registrar General

Endt. No. 1397/Checker
III-19-12/2021

Bilaspur, dated 22 January, 2024

Copy forwarded to Incharge, NIC Section, High Court of Chhattisgarh, Bilaspur with a request to upload the same on the website of Chhattisgarh High Court.


(Arvind Kumar Verma)
Registrar General
22-01-2024